

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no.180 of 2012 & IA 319 of 2012 and  
Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

**Dated: 19<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Appeal no.180 of 2012 & IA 319 of 2012**

**Shell India Markets Pvt. Ltd. .... Appellant (s)**

**Versus**

**Indian Oil Corporation Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Prabhat K. C., Adv. For  
Mr. Jay Savla, Adv.

Counsel for the Respondent(s): Mr. Arpit Shukla, Adv. For R-5  
Mr. Rajat Navet for R-1, 2 and 3  
Mr. Rakesh Dhawan and  
Mr. Prashant Bezborvah for 'PNGRB'

**Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

**Reliance Industries Ltd. & Ors. .... Appellant (s)**

**Versus**

**Indian Oil Corporation Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. K.R. Sasiprabhu and  
Mr. Somiran Sharma, Adv.

Counsel for the Respondent(s): Mr. Arpit Shukla, Adv. For R-5  
Mr. Parag P. Tripathi, Sr. Adv.  
Mr. Abhinav Vashisht, Sr. Adv. and  
Mr. Rajat Navet for R-1, 2 and 3  
Mr. Manish Jha for R-6,  
Mr. Vipin Nair for R-4,  
Mr. Rakesh Dhawan and

Mr. Prashant Bezborvah for 'PNGRB'  
Mr. Prabhat K. C., Adv. For  
Mr. Jay Savla, Adv. For R-7

**ORDER**

At the request of the Learned Counsel for the Appellants, Post these  
Appeals on **19.3.2013 and 20.3.2013 at 2.30 P.M.**

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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